

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.20 of 2020

In the matter of:

Mukesh Mehta & Ors

Appellant

Vs

Silver Land Developers Pvt Ltd & Ors

Respondent

Mr. Dinesh Tiwari and Ms Jaikriti S Jadeja, Advocates for appellant.

ORDER

24.01.2020- Learned counsel for the appellant submits that after passing of the impugned order NCLT has passed another order on 20.01.2020 which he wishes to place on record. Therefore, he seeks time to file the same. Prayer allowed. Let the matter be fixed for admission on **28.01.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam